Electrochomoeopathy System taking into consideration the communication from the former Dy. Minister of Health and F. W. and of the Expert Committee. In compliance with the direction.'), the Union Health Secretery passed a reasoned order which concluded that it was not possible to recognise the system of medicine in view of its basis infirmities. Government is not aware of the operation of any stay order.

Written Answers

(c) Does not arise.

## Pending Cases Seeking Exemption on Imported Equipment

1145. DR. YELAMANCHELI SIVAJ1: Will the Minister of HEAITH AND FAMILY WELFARE be pleased to state:

- (a) the number of applications pending seeking exemption of duty for imported aquipment/apparatus by the clinical laboratories and medical practitioners;
  - (b) since when they are pending; and
- (c) what are the reasons for undue delay in processing more applications?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARA-NAND): (a) to (c) The procedure for grant of import duty exemption for hospital equipment was being reviewed so as to ensure full compliance with the provisions of the relevant notifications. The cases psndi ng from February. 1993 are now being processed expeditiously.

## Purchase of Additional Equipment of Cobalt Unit for Government Medical College at Aurangabad

1146. SHRI SURESH KALMADI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the State Government of Maharashtra have requested the Government of India to sanction an amount of Rs. 169.06 lakhs for the purchase of additional equipment of Cobalt Unit for Government Medical College at Aurangabad. and
- (b) if so, by when the necessary sanction is likely to be accorded?

THE MINISTER OF HEAITH AND FAMILY WELFARE (SHRI B. SHANKARA-NAND): (a) and (b) Yes, Sir, The State Government was informed that it had not been found possible to take up the Medical College Hospital, Aurangabad under the scheme for development of Oncology Wings.

## W. H. O. Report on Health Facilitities in India

to Questions

1147. SHRI JOHN F. FERNANDES : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether Government are aware of the World Bank funded W. H. O. report wherein it is mantioned that though India spend U. S. \$ 18 billion on health care and China Spends U. S. \$ 13 billion, the health facility of China is better than India;
- (b) whethar Government have conducted any study/enquiry to whether the funds are misused/diverted; and
- (c) what action Government contemplate in view of this report to improve the health facilities ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARA-NAND): (a) The Government is not aware of any such report However, in World Bank's World Development Report 1993 it has been indicated that the total health expenditure in India and China is \$ 18 billion and \$13 billion respectively. The health outcomes are dependent on many factors other than the total expenditure on health. The level of public sector investment in health, extent of poverty, nutri-lion, education, sanitation and drinking water supply are equally important. Hence a comparison based on total health expenditure can not be made.

- (b) Government has not conducted any study/enquiry in this regard. However, Government is closely monitoring the utilisation of health outlays.
- (c) Government continuously reviews the health facilities and takes appropriate action in consultation with the States.

## Increasing Number of Medical Colleges in the Country

1148. SHRI VIRENDRA KATARIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that India is having maximum number of medical colleges as compared to the other countries and their number is still increasing;
- (b) whether it is also a fact that with the increase of medical colleges the standard of medical education in colleges is going down and Indian doctors have to pass certain examination when they go to other countries; if